

Appeal no. 186 of 2013 & IA No. 255 of 2013

The Chief Financial Controller/Revenue, TNEB ...Appellant(s)
Versus
Bannari Amman Spinning Mills Ltd. & Anr. ...Respondent(s)

Appeal no. 187 of 2013 & IA No. 256 of 2013

The Chief Financial Controller/Revenue, TNEB ...Appellant(s)

Versus

Bannari Amman Spinning Mills Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. S. Vallinayagam

Counsel for the Respondent(s): Mr. S.P. Parthasarathy
Mr. R.S. Pandyaraj

ORDER

The Learned Counsel for Respondents has filed reply in all the above Appeals after serving copy on the other side. The Learned Counsel for the Appellants seeks some time to file rejoinder. Accordingly, he is directed to file rejoinder on or before 30.10.2013 after serving on the other side.

Post the above Appeals for final disposal on **08.11.2013 at Delhi**

Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson